NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1565/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2018

NAME OF THE PARTIES:

Nina Waterproofing Systems Pvt. Ltd.

V/s

Gammon India Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Ms. Smruti Karnade

'Ib Negardhi, Shah Adnocali

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(for Repondent)

Adv. Rahul Kedara for the Applicant

Adv. Shalaka Washmare

ORDER CP NO. 1565/ I&BP/NCLT/MB/MAH/2017

On the Withdrawal Memo filed by the Petitioner Counsel along with Consent Terms, the Company Petition is hereby dismissed as withdrawn.

Sd/-

Sd/-

V. NALLASENAPATHY

B.S.V. PRAKASH KUMAR Member (Judicial)

Member (Technical)

Encls: Withdrawal Memo and Consent Terms.